Name of the Corporate Debtor: Vadraj Cement Limited; Date of Commencement of CIRP: 02-02-2024; List of Creditors as on: 27-01-2025; Name of IP: PULKIT GUPTA; Process Number: 1; Last 5 digitof registration number: 13697

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	8	88787611950	8	82325397605	85.53		6462214345		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	10	2849738102	8	2713930867	2.82		35941917	99865318	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	343	844073113	343	617638030	0.64		197868325		Annexure 6
7	Operational creditors (Government Dues)	6	11011538785	6	9793172112	10.17		1218366673		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	156	1481694249	106	798385564	0.83		683308684		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		523	104974656199	471	96248524178	100.00		8597699944	99865318	